



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,12th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -			
49 WA/271/2024 CAVT. NO.06062/024, B/O, CAVT./606/2024	THE MANAGEMENT OF HINDUSTAN UNIVEVER LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM MR. K M HALOI FOR CAVEATOR
WITH I.A.(Civil)/2393/2024 in WA/271/2024	THE MANAGEMENT OF HINDUSTAN UNIVEVER LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM MR. K M HALOI FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 12/08/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MR. R C DAS	01-08-2024	To	16-08-2024
7)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
8)	MR D K DAS	12-08-2024	To	16-08-2024
9)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
10)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
11)	MR. B K JAIN	09-08-2024	To	16-08-2024
12)	MR H MAURYA	09-08-2024	To	16-08-2024
13)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
14)	MR H BARUAH	07-08-2024	To	14-08-2024
15)	MR R GOENKA	07-08-2024	To	23-08-2024
16)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
17)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
18)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
58	WP(C)/4031/2024 FIXED	SADOU AXOM PRATHMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. I CHOUDHURY MR. S P SHARMA K AHMED	SC, ELEM. EDU SC, SSAM
59	WP(C)/4041/2024 B/O	ANUPAM BORTHAKUR AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, ELEM. EDU
ADMISSION				
60	WP(C)/6858/2017 FIXED	DR. BIRINCHI KUMAR BORAH Versus THE STATE OF ASSAM and 3 ORS.	MS.S SAIKIA MR.P SAIKIA	MR. P J PHUKAN(R-3) B K JAIN MR. K GOGOI (SC, HIGHER EDUCATION) MR. A CHAMUAH (SC, UGC) MR. N J GOGOI (R-3)
61	WP(C)/1250/2023 FIXED	TAPAN KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA MS K BORAH	SC, HIGHER EDU MR. A J SARMA (R-3) MR. P D NAIR (R-3) MR G ALAM (R-3) MR. R DHAR, SC, (WPT&BC) MR. H ROHMAN (R-3)
ORDERS				
62	WP(C)/1849/2024 B/O	JAMIR HUSSAIN AND 33 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR. R ALI MR M SHELIM MR M Z SHAH	SC, ELEM. EDU GA, ASSAM MS A HUSSAIN (R-9) R BEGUM (R-9) H G DAISY (R-9) MR N ZAMAN (R-9)
63	I.A.(Civil)/2330/2024 IN WP(C) 3268/24(D/O), B/O in WP(C)/3268/2024	JAMAL UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND ORS	MR. A Y CHOUDHURY	SC, ELEM. EDU
64	I.A.(Civil)/2361/2024 IN WP(C) 3269/2024(D/O), B/O in WP(C)/3269/2024	IMRANA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU SC, SSA
65	I.A.(Civil)/2382/2024 FIXED in WP(C)/8824/2018	SHRI BRAJA BALLAV DUTTA AND 50 ORS Versus UNION OF INDIA AND 4 ORS.	G. GOSWAMI MISS. M BORAH MR. B B BORAH MS L BARUAH	SC, ELEM. EDU DY.S.G.I. SC, SSA

	WITH WP(C)/8824/2018	MOHINI MOHAN GOGOI AND 121 ORS. Versus UNION OF INDIA AND 3 ORS.	MR. P K GOSWAMI G. GOSWAMI (P- 2,6,10,12,13,15, 20,22,24,25,28-30,37,43,46,48,50, 52,56,59,61,66,68,72-75,77-79, 81-84,103-105,107,111-122) MISS. M BORAH MR. B B BORAH MS L BARUAH	ASSTT.S.G.I. SC, SSA SC, EDU
	WITH I.A.(Civil)/389/2020 in WP(C)/8824/2018	THE STATE OF ASSAM AND ANR Versus MOHINI MOHAN GOGOI AND ANR	MR. S BHATTACHARYYA MR. S P BHATTACHARJEE	MR. P K GOSWAMI MR. R MAZUMDAR
	WITH I.A.(Civil)/1403/2020 in WP(C)/8824/2018	MOHINI MOHAN GOGOI AND 121 ORS. Versus UNION OF INDIA AND 3 ORS.	MR. P K GOSWAMI MISS. M BORAH MR. B B BORAH MS L BARUAH	ASSTT.S.G.I. SC, EDU SC, SSA
	WITH I.A.(Civil)/233/2024 in WP(C)/8824/2018	SHRI BRAJA BALLAV DUTTA Versus UNION OF INDIA AND 4 ORS	G. GOSWAMI (P- 2,6,10,12,13,15,20, 22,24,25,28- 30,37,43,46,48,50, 52,56,59,61,66,68,72-75,77-79, 81-84,103-105,107,111-122) MISS. M BORAH MR. B B BORAH ASSTT.S.G.I. MS L BARUAH	SC, EDU SC, SSA
	WITH I.A.(Civil)/417/2024 in WP(C)/8824/2018	MRS. KARABI BURAGOHAIN AND 5 ORS Versus THE UNION OF INDIA AND 4 ORS	SC, ELEM. EDU MRS L BORUAH SC, SSA	DY.S.G.I.
66	WITH WP(C)/1879/2019	BHUBAN CH. DEKA AND 367 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR N DUTTA MR D CHOUDHURY MR A D CHOUDHURY MR. T CHAKRABORTY MR. P DUTTA	MR. D C BORAH (R1,R2,R3) ASSTT.S.G.I. SC, SSA SC, EDU
67	WITH WP(C)/4246/2019	GIRIDHAR SARMA AND 24 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR P J DUTTA MR R S RONGHANG MR. BANKIM PRASAD BORAH MR. PARTHIB KR. GOSWAMI	SC, ELEM. EDU MR. I ALAM SC, N C T E SC, BTC SC, FINANCE
68	WITH WP(C)/4914/2019	ACHYUTA NANDA MEDHI AND 55 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
69	WITH WP(C)/5489/2019	KANAN DEVI AND 35 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	SC, ELEM. EDU GA, ASSAM ASSTT.S.G.I. SC, SSAM
70	WITH WP(C)/5502/2019	LOVELY DUTTA AND 271 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR D GOGOI MR. S BORTHAKUR	SC, ELEM. EDU MR. D C BORAH, C.G.C. (R1-R3) ASSTT.S.G.I. SC, SSA
71	WITH WP(C)/5522/2019	ZAKIR HUSSAIN AND 196 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. R M DEKA MR. KAMAL NAYAN CHOUDHURY MR. B K KASHYAP	MR. S C KEYAL, C.G.C. (R1- R3) ASSTT.S.G.I. SC, EDU SC, SSA
72	WITH WP(C)/5824/2019	JADUMONI BORAH AND 52 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B P BORAH MR. S BIKASH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA

73	WITH WP(C)/5973/2019	MANIK DEB NATH AND 53 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. G GOSWAMI	SC, ELEM. EDU SC, N C T E SC, BTC SC, FINANCE
74	WITH WP(C)/6163/2019	GOUR CH. BARMAN AND 57 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU MR H GUPTA ASSTT.S.G.I. SC, SSA
75	WITH WP(C)/6710/2019	MOHAN PATOWARY AND 91 ORS. Versus UNION OF INDIA AND 5 ORS.	MR. R GOSWAMI MS. P. KALITA MS. D DUTTA MS. R DEVI	SC, ELEM. EDU SC, SSA
76	WITH WP(C)/7223/2019	JITU TAPAN SAIKIA AND 1040 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/248/2024 in WP(C)/7223/2019	JITU TAPAN SAIKIA AND 1040 ORS. Versus THE UNION OF INDIA AND 7 ORS	MR. B D GOSWAMI MR. J M GOGOI MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU
	WITH I.A.(Civil)/2394/2024 in WP(C)/7223/2019	JITU TAPAN SAIKIA AND 1040 ORS. Versus THE UNION OF INDIA AND 8 ORS	MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU DY.S.G.I. SC, SSA
77	WITH WP(C)/7224/2019	SANGEETA KHOUND AND 52 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/246/2024 in WP(C)/7224/2019	SANGEETA KHOUND AND 52 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU GA, ASSAM SC, SSA
	WITH I.A.(Civil)/2392/2024 in WP(C)/7224/2019	SANGEETA KHOUND AND 52 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. B D GOSWAMI MR. J M GOGOI MS. B CHOWDHURY MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU DY.S.G.I. SC, SSA
78	WITH WP(C)/7232/2019	TAPATY KEOT AND 29 ORS. Versus THE UNION OF INDIA AND 3 ORS	MS. M BORAH MR. B B BORAH MS. L BORAH	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/1402/2020 in WP(C)/7232/2019	TAPATY KEOT AND 29 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR. P K GOSWAMI MR. B B BORAH MS. L BORAH MS. M BORA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/401/2024 in WP(C)/7232/2019	TAPATY KEOT AND 2 ORS. Versus THE UNION OF INDIA AND ORS	MS. M BORAH MR. B B BORAH MS. L BORAH	SC, ELEM. EDU DY.S.G.I. SC, SSA
	WITH I.A.(Civil)/420/2024 in WP(C)/7232/2019	AJIT CHANDRA DAS AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	SC, ELEM. EDU MRS L BORUAH SC, SSA	DY.S.G.I.
79	WITH WP(C)/7519/2019	BHASKOR JYOTI BORAH AND 50 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU MRS. A GAYAN ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/367/2020 in WP(C)/7519/2019	BHASKOR JYOTI BORAH AND 50 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA

	WITH I.A.(Civil)/271/2024 in WP(C)/7519/2019	BHASKOR JYOTI BORAH AND 50 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU DY.S.G.I. SC, SSA
80	WITH WP(C)/7586/2019	SURENDRA DAS AND 129 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. V RAJKHOWA MR. D GOGOI MR. S BORTHAKUR	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
81	WITH WP(C)/7631/2019	ALAKESH DEKA AND 36 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
82	WITH WP(C)/7917/2019	PRONAB BHARALI AND 181 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR S KHOUND MR. P NEOG	SC, ELEM. EDU MRS. A GAYAN ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/441/2020 in WP(C)/7917/2019	PRONAB BHARALI AND 181 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR S KHOUND MR. P NEOG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
83	WITH WP(C)/8169/2019	MANASH PRATIM HANDIQUE AND 220 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
84	WITH WP(C)/8226/2019	SONDAJYA CHUTIA AND 25 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. J M GOGOI MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU MR. A K DUTTA SC, SSA ASSTT.S.G.I.
	WITH I.A.(Civil)/2396/2024 in WP(C)/8226/2019	SONDAJYA CHUTIA AND 25 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. J M GOGOI MS H DEKA MS. NANGTIEN AIDEO CHETIA	SC, ELEM. EDU MR. A K DUTTA DY.S.G.I. ASSTT.S.G.I.
85	WITH WP(C)/8923/2019	NAMITA TALUKDAR AND Versus UNION OF INDIA AND 5 ORS	MR. R GOSWAMI MS P PATHAK MS. R DEVI MS. U BHATTACHARYYA	SC, ELEM. EDU MRS S BARUAH MRS S BARUAH ASSTT.S.G.I. SC, SSAM
86	WITH WP(C)/9480/2019	DIPAK SAHU AND 30 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG MS. A KALITA	ASSTT.S.G.I. SC, SSA
	WITH I.A.(Civil)/364/2020 in WP(C)/9480/2019	DIPAK SAHU AND 30 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B P BORAH MR P J DUTTA MR R S RONGHANG	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
87	WITH WP(C)/1414/2020	PABITRA BORO AND 97 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. T DEURI MR. G C DEKA	SC, ELEM. EDU SC, BTC SC, SSA
88	WITH WP(C)/1800/2020	MONALISHA PHUKAN AND ANR. Versus THE UNION OF INDIA AND 4 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC, ELEM. EDU ASSTT.S.G.I. SC, SSA
89	WITH WP(C)/8112/2022	SADOU AXOM PRATHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR T CHAKRABORTY MR. D CHOUDHURY	SC, ELEM. EDU SC, SSA
90	WITH WP(C)/3184/2023	JAGADISH KALITA AND 55 ORS Versus THE UNION OF INDIA AND 6 ORS	MR S BORTHAKUR MR. D GOGOI	SC, ELEM. EDU DY.S.G.I. SC, SSA

91	WITH WP(C)/439/2024	SADOU AXOM PRATHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA K AHMED	SC, ELEM. EDU SC, SSA
92	WP(C)/2484/2024 B/O	PARESH CH. DEKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, SEC. EDU.
93	WP(C)/3935/2024 B/O	IMRAN HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	DY.S.G.I. SC, HEALTH
	WITH L.A.(Civil)/2398/2024 in WP(C)/3935/2024	IMRAN HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	DY.S.G.I. SC, HEALTH

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
52	Crl.Rev.P./221/2024 FIXED	BIKI CHETRI Versus LEENA MONI HAZARIKA	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL R ISLAM	ALHAJJ I UDDIN MR R HOQUE
53	Crl.A./248/2024 B/O	RAJKUMAR MANDAL Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS J SINGPHO A GHOSAL	PP, ASSAM
ORDERS				
54	Crl.Pet./663/2024 FIXED	DHIRAJ BARMAN Versus THE STATE OF ASSAM AND ANR	MR S DEKA MRS H CHAKRABORTY MR B SINHA	PP, ASSAM
55	WITH Crl.Pet./662/2024	DHIRAJ BARMAN Versus THE STATE OF ASSAM AND ANR	MR S DEKA MRS H CHAKRABORTY MR B SINHA	PP, ASSAM
56	WITH Crl.Pet./664/2024	DHIRAJ BARMAN Versus THE STATE OF ASSAM AND ANR	MR S DEKA MRS H CHAKRABORTY MR B SINHA	PP, ASSAM
57	Crl.Pet./700/2024 FIXED	DILIP KR CHOUDHHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	MR. P BOIRAGI (R-2) MR. S J SARMAH (R-2) MRS. B TALUKDAR (R-2) PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
37	WP(C)/4034/2024 FIXED	M/S BADRI RAI AND COMPANY Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA	GA, ASSAM SC, PWD
38	WP(C)/4064/2024 B/O	JOHIRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	GA, ASSAM SC, IWT
ADMISSION				
39	WP(C)/7626/2017 FIXED	ALL ASSAM WATER RESOURCES CONTRACTORS ASSOCIATION Versus THE UNION OF INDIA and 8 ORS.	MR.D K DAS MR.S DIHINGIA MR.P BHUYAN	GA, ASSAM MR.Y DOLOI(R- 1,4,7&8) MR.B GOGOI(SC, FINANCE DEPT. (R - 5)) SC, WATER RESOURCER - 2 TO 4 ASSTT.S.G.I. MS.D NATH(R-6) SC ASTDC SR. CGC
40	WP(C)/3775/2022 CAVT. NO.05732/022, FIXED	NO. 11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. S KATAKI (r-6) MR D DAS (R-6) MR S KHOUND (R-6) MR D J MEDHI (R-6) MS. R DUTTA (r-6) MR D KALITA FOR CAVEATOR
41	WITH WP(C)/3826/2022 CAVT. NO. 06522/022,	M/S MATSHYA GANDHA MATSHYA BEBASAI SAMABAI SAMITY LTD Versus THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR. S KATAKI MR S KHOUND MR D J MEDHI MS. R DUTTA	GA, ASSAM MR. J I BORBHUIYA (FOR CAVEATOR) MS F BEGUM (FOR CAVEATOR) MR. L MOHAN (FOR CAVEATOR) MR. K H CHOUDHURY (FOR CAVEATOR)

42	WITH WP(C)/3975/2022 CAVT. NO. 06602022,117800006522/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR. B K DAS MR S SARMAH MR. D. BORAH	MR K H CHOUDHURY (R- 8) MR J I BARBHUIYA (R-8) GA, ASSAM MR. S KATAKI (r-7) MR D DAS (R-7) MR. J I BORBHUIYA MR S KHOUND (R-7) MR. L MOHAN (R- 8) MR D J MEDHI (R-7) MR D J MEDHI (R-7) MS F BEGUM (R- 8) MS. R DUTTA (r-7) FOR CAVEATOR
	WITH I.A.(Civil)/1850/2022 in WP(C)/3975/2022	M/S MATSHYA GANDHA MATSHYA BEBESAI SAMABAI SAMITY LTD. Versus M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD. AND 6 ORS.	MR D J MEDHI MR S KHOUND MS. S KHOUND	MR. B K DAS MR. T U LASKAR
43	WITH WP(C)/4208/2022 CAVT. NO. 07182/022,	M/S DHIPUJJAN GARANGA GARCHAK MALIA MEEN PALON CSS LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MR. B K DAS MR B DAS MR D J ADHIKARY MR. D. BORAH	SC, CO OP GA, ASSAM MR. S KATAKI (r-7) MR S KHOUND MR D J MEDHI MS. R DUTTA (r-7) FOR CAVEATOR
44	WITH WP(C)/4463/2022 CAVT. NO. 07182/022,	NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. S KATAKI (r-6) MS. S KHOUND MS. R DUTTA (r-6) FOR CAVEATOR
	WITH I.A.(Civil)/2058/2022 in WP(C)/4463/2022	M/S MATSHYA GANDHA MATSHYA BEBOSAI SAMABAI SAMITY LTD. Versus NO. 11 PART V KALONG NADI ANCHALIK MEN SAMABAI SAMITY LIMITED AND 6 ORS.	MR S KHOUND MR S KHOUND MR D J MEDHI	MR J I BARBHUIYA
45	WITH WP(C)/1478/2023 CAVT. NO. 02072/023,	NO.11 PART V KALONG NADI ANCHALIK MEEN SAMABAI SAMITY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. S KATAKI (r-6) MR D J MEDHI MS. R DUTTA (r-6) FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
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18)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,12th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
42	WP(C)/3924/2024 FIXED	HALIMA KHATOON @ HALIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
43	WP(C)/4051/2024 B/O	AJIDA KHATUN @ AJRA NESSA Versus THE UNION OF INDIA AND 7 ORS	MR. A T SARKAR MR A MALEK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ORDERS				
44	W.P.(CrI.)/10/2024 FIXED, WITH LCR	PAPPU KUMAR SAHANI Versus NARCOTICS CONTROL BUREAU ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM SC, NCB
45	MC/44/2024 B/O, IN WP(C)/4864/2018 (D/O) in WP(C)/4864/2018	ABUL @ ABDUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR J ISLAM	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
46	I.A.(CrI.)/307/2024 BY SLIP in CrI.A./254/2023	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH CrI.A./254/2023	LAL CHAN ALI @ LALCHNAD ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH CrI.A./258/2023	SAHED ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
47	I.A.(CrI.)/703/2024 in CrI.A./258/2023	HABIBAR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. A M BORA MR. P DUTTA	PP, ASSAM

48	WITH CrI.A./286/2023	HASEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
	WITH I.A.(CrI.)/387/2024 in CrI.A./286/2023	HASEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
49	WITH CrI.A./288/2023	AKHER ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR	PP, ASSAM
50	WITH CrI.A./295/2023	IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
	WITH I.A.(CrI.)/686/2024 in CrI.A./295/2023	IZZAT ALI @ EAJJAT ALI Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
51	WITH CrI.A./306/2023	MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
	WITH I.A.(CrI.)/737/2023 in CrI.A./306/2023	MIRAJUL HOQUE @ SIRAJ Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
1	Crl.A./165/2016 (BY SLIP)	MRS LANDHONI DEVI Versus NIA	MR. M K NEOG MR.M G SINGH MR. N T SINGH MRS. SHEELA KH. MR. M K DUTTA	SC, NIA
	WITH			
2	Crl.A./257/2013	ASSOCIATION FOR EXTENSIVE GROWERS INNOVATIVE SERVICE AEGIS Versus THE STATE THROUGH NATIONAL INVESTIGATION AGENCY NIA	MRS SHEELA KH. MR.B BASUMATARY MR.M G SINGH	SC, NIA
	WITH			
3	Crl.A./262/2016	SOUGAIJAM RAKESH SINGH @ S. RAKESH SINGH A-6 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
	WITH			
4	Crl.A./263/2016	SINAM GUNE SINGH @ S. GUNE SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
	WITH			
5	Crl.A./264/2016	OINAM MANITON SINGHA A-15 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA

6	WITH Crl.A./265/2016	SRI W. NOREN SINGH A-8 @ W. NOREN MEETEI Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
7	WITH Crl.A./289/2016	O. SAMARJIT SINGH @ NARESH @ KADENG Versus NIA	MR.N T SINGH MR.M G SINGH MR.M K DUTTA MRS SHEELA KH.	SC, NIA
8	WITH Crl.A./291/2016	Y. BRAJABIDHU SINGH Versus NIA	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.S ALI MS.D SAIKIA MR.B R DAS	SC, NIA
9	WITH Crl.A./295/2016	A. IBOMCHA Versus NIA	MR.M K DUTTA MR.M G SINGH MRS SHEELA KH.	SC, NIA
10	WITH Crl.A./299/2016	LAURENBUM JATISHOR SINGH @ TILEMBA Versus NIA	MR.M K DUTTA MR.N T SINGH MRS SHEELA KH. MR.M G SINGH	SC, NIA
11	WITH Crl.A./113/2017	N. DILIP SINGH Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA	SC, NIA
12	WITH Crl.A./115/2017	KHWAIRAKPAM JEETEN SINGH and KHOMBO @ DENE Versus NIA	MR.M G SINGH MR.N T SINGH MRS SHEELA KH. MR.M K DUTTA	SC, NIA
13	WITH Crl.A./145/2017	MUTUM IBOHAL Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA MR.N T SINGH	SC, NIA

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LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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2)	MR S SARMA	16-07-2024	To	15-09-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
57	WP(C)/4838/2023 B/O	ALI HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. R ALI MR H A AHMED MR A S SK	GA, ASSAM
MOTION				
58	WP(C)/4057/2024 B/O	BISWAJYOTI DEB ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE MS. R. R. SAIKIA	SC, CO OP
ORDERS				
59	WP(C)/3151/2024 FIXED	DIBYAJYOTI THAKUR AND ANR Versus OIL AND NATURAL GAS CORPORATION LTD	MR D TALUKDAR MR P CHOWDHURY	

LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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2)	MR S SARMA	16-07-2024	To	15-09-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
15	WP(C)/2412/2024 WITH OFFICE NOTE, FIXED	SUNIL DUTTA Versus THE UNION OF INDIA AND 6 ORS	MS N DEKA MS H BETALA MS A HUSSAIN MR. S. K. CHAKMA MR. D K AGARWALA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
HEARING				
16	CRL.A(J)/26/2022 7 Y 8 M 19 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2, FIXED WITH CRL.A(J)/29/2022 7 Y 8 M 19 D :	BAPAN DUTTA Versus THE STATE OF ASSAM	MR. P MAHANTA, AMICUS CURIAE	PP, ASSAM
17	CRL.A(J)/29/2022 7 Y 8 M 19 D :	BIREN DAS @ BIRA Versus THE STATE OF ASSAM	MR A TEWARI, AMICUS CURIAE	PP, ASSAM
18	CRL.A(J)/44/2022 2 Y 5 M 17 D :BY SLIP, WITH LCR 4 FILES, P.B.-2	JOGEN MUNDA Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
56	Crl.Pet./936/2024 FIXED	ABHIJEET GUPTA AND 5 ORS Versus SIMRAN GUPTA	MR G N SAHEWALLA MS G DUGAR MS T J SAHEWALLA MS K BHATTACHARYYA	
57	Crl.Pet./938/2024 FIXED	RUDEEP SARASWATI Versus SANCHITA DHAR AND ANR	MR. S DUTTA MR P CHOUDHURY MR. P SENGUPTA	
	WITH I.A.(Crl.)/727/2024 in Crl.Pet./938/2024	RUDEEP SARASWATI Versus SANCHITA DHAR AND ANR	MR. P SENGUPTA	PP, ASSAM
58	AB/2082/2024 FIXED	MRINAL SAIKIA AND 2 ORS Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
59	AB/2110/2024 B/O	PRASANTA KALITA Versus THE STATE OF ASSAM	MR G CHAMUAH MR. D GOGOI	PP, ASSAM
BAIL HEARING				
60	AB/1616/2024 FIXED	DIGANTA BORA Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
ORDERS				
61	Crl.Pet./893/2024 FIXED	SUBRATA SARKAR @ PANKAJ SARKAR Versus THE STATE OF ASSAM AND ANR	MR. A ALAM MR B M DEKA MR. M ALAM S A CHOWDHURY MR. Z H BORA	PP, ASSAM
62	I.A.(Civil)/2240/2024 IN FAO 50/2023(D/O), B/O in FAO/50/2023	SURENDRA KUMAR MITTAL Versus SAYED KAMALUDDIN AHMED AND 4 ORS	MR G N SAHEWALLA MR G N SAHEWALLA MR M SAHEWALLA MS T J SAHEWALLA	S ALI

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LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
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6)	MR. R C DAS	01-08-2024	To	16-08-2024
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18)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,12th August 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
47	Bail Appln./2122/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	UDIP DUTTA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
ORDERS				
48	MFA/83/2022 WITH LCR, B/O	UNION OF INDIA Versus SMTI LOTIKA RAJBONGSHI and 7 ORS	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS. K L R YANTHAN MS.E SHITIRI MS.L HAZARIKA MS.A DEY	MR.M TALUKDAR(R-1, 2 & 3) MR. M K NATH MR. M K NATH MR.R MAZUMDAR(R-4(ii)) MS.D KALITA(R-1, 2 & 3)
49	I.A.(Civil)/3897/2023 B/O in CRP/15515/2023	AZIZUR RAHMAN AND ANR Versus SHABU SK @ SABOR ALI AND 14 ORS	MR. A.I. AHMED MS B DEVI MR P SAH MR A I AHMED	MS. R CHOUDHURY (r-1,2) MRS. S ROY (r-1,2) MS F N ZAMAN (r-1,2)
	WITH CRP/15515/2023 (Filing Number)	AZIZUR RAHMAN AND ANR Versus SHABU SK @ SABOR ALI AND 14 ORS (E)	MR. A.I. AHMED	
50	I.A.(Civil)/2274/2024 FIXED in RSA/70/2024	NILU GOGOI @ NILU GOGOI CHETIA Versus LAKHIMA DUTTA SAIKIA,	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
	WITH RSA/70/2024	NILU GOGOI @ NILU GOGOI CHETIA Versus LAKHIMA DUTTA SAIKIA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	
	WITH I.A.(Civil)/1253/2024 in RSA/70/2024	NILU GOGOI @ NILU GOGOI CHETIA Versus LAKHIMA DUTTA SAIKIA	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	

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LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	WP(C)/2507/2024 FIXED	PRIYADARSANI PANIGRAHI Versus UNION OF INDIA AND 5 ORS	MR. B K DAS MR H P GUWALA	GA, ASSAM MRS S BARUAH DY.S.G.I.
52	WP(C)/3912/2024 FIXED	CONSTRUCTION CATALYSERS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, TAXATION
53	WP(C)/3933/2024 FIXED	CONSTRUCTION CATALYSERS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. A GOYAL MR. A CHOUDHURY	SC, TAXATION
ADMISSION				
54	WP(C)/3870/2016 PART-HEARD, FIXED	ON THE DEATH OF MADHURI CHOWDHURY HER LEGAL HEIRS Versus THE STATE OF ASSAM and 6 ORS.	MR.M TALUKDAR MS. R CHOUDHURY MRS. K K CHOUDHURY (p-3) MR. A H M R CHOUDHURY MS. M TALUKDAR MR. A SANDILYA (P-1.1,1.2) MR. R. AHMED	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT MR.J M A CHOUDHURY(SC,HEALTH) MR.B GOGOI(SC,FINANCE) SC, HEALTH SC, FINANCE DEPTT.
55	WP(C)/3014/2020 FIXED	RANJU BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MD A RAHMAN MRS. R S DEURI	GA, ASSAM
56	WP(C)/3569/2023 FIXED	SANPREET SINGH KOHLI AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	GA, ASSAM SC, GAD SC, REVENUE
WITH				
	I.A.(Civil)/2287/2024 in WP(C)/3569/2023	SANPREET SINGH KOHLI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	GA, ASSAM SC, GAD SC, REVENUE
57	WP(C)/3235/2024 FIXED	MD. SULTAN ALI AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR P KATAKI MRS R BEGUM MS. A LALA	GA, ASSAM SC, REVENUE
58	WP(C)/3376/2024 FIXED	BIJOY KUMAR KANO Versus THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, P AND R.D. GA, ASSAM

ORDERS

59	WP(C)/3599/2024 TOP OF THE LIST, BY SLIP	AXIS BANK LTD. Versus ENFORCEMENT DIRECTORATE AND 3 ORS	MR. P DAS	DY.S.G.I.
60	Cont.Cas(C)/25/2024 FIXED	MARIGOLD COMPU PRINT Versus NARENDRA KR SHAH, IAS	MR D K DEY MS T DEBNATH	MR. D NATH MS. M SHARMA
61	WP(C)/3097/2024 FIXED	SAYED ISFAK HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	M HOSSAIN MD A WADUD MR J HUSSAIN	GA, ASSAM SC, REVENUE
62	WP(C)/3279/2024 FIXED	TRIDIV CHOWDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. SAILENDRA DEKA MR T CHAKRABORTY MR J DAS MS. P GARGO MR. R K SARMA	GA, ASSAM SC, REVENUE
HEARING				
63	WP(C)/741/2014 FIXED	M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR A DASGUPTA (R-3,4,15) MR. S DAS (R-3,4,15) MR.S SARMA MR. S CHAKRABORTY (R-3,4,9 to 17) MR K DAS (R-3,4,15) MR. M BARUAH MR. M ALOM MR. S. DAS, SC, AIDC SC, L C MR.M BARUAH MR.S K SWARGIARY
	WITH MC/1196/2014 in WP(C)/741/2014	DHIRENDRA CHANDRA SARMA and ORS. Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and ORS.	MR.S DAS MR.N BARUAH MR.H GOGOI MR.S K SWARGIARY	MR. G CHOUDHURY MR.S SARMA MR.A K HALOI MR.P BARUAH SC, L C
	WITH I.A./1696/2016 in WP(C)/741/2014	BIRENDRA CHANDRA TALUKDAR and ANR Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and 15 ORS.	APPLICANT-IN-PERSON	MR. G CHOUDHURY MR.S DAS MR.S SARMA MS.P BARUAH MR.A K HALOI MR.M BARUAH SC, L C MR.S K SWARGIARY
	WITH I.A.(Civil)/2014/2016 in WP(C)/741/2014	M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR.S DAS MR.S SARMA MR.M BARUAH MR.S K SWARGIARY SC, L C
	WITH I.A.(Civil)/2395/2024 in WP(C)/741/2014	M/S ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. AND ORS	SC, AIDC MR. S. DAS, SC, AIDC	MR. M BARUAH

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LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
52	Bail Appln./2133/2024 B/O	KHADIMUL ISLAM Versus THE STATE OF ASSAM	MD H R AHMED	PP, ASSAM
53	Bail Appln./2332/2024 B/O	MUJAHIDUR RAHMAN MONDAL @ MUZAHIDUR RAHMAN MONDAL Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
MOTION				
54	Crl.Rev.P./183/2024 B/O	KABINDRA NARZARY Versus KARUNA KANTA BARMAN	MR G BAISHYA MS. P DAS K BANIK	
ADMISSION				
55	Crl.Rev.P./195/2024 FIXED	MD. NASIRUL ISLAM Versus THE STATE OF ASSAM	MD A RAHMAN MR. M RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
56	Bail Appln./3143/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	INUCH MIAH AND ANR Versus THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
57	Bail Appln./1505/2024 WITH LCR (SCANNED). FIXED.	MD. AJAJUDDIN Versus UNION OF INDIA	MR. P K SAHARIA MS K DAS	SC, NCB
58	Bail Appln./2064/2024 FIXED.	MD. ALAL UDDION @ ALAL UDDIN Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM
ORDERS				
59	I.A.(Civil)/1420/2024 FIXED in W.P.(Crl.)/21/2023 WITH W.P.(Crl.)/21/2023	SUT KHAN KIM AND 8 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. C SHARMA	GA, ASSAM DY.S.G.I.
		SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA MS. A RANA MS P BORUAH	GA, ASSAM MR H GUPTA DY.S.G.I.

WITH
[I.A.\(Civil\)/2433/2023](#)
in W.P.(CrI.)/21/2023

SUT KHAN KIM AND 8 ORS
Versus
UNION OF INDIA AND 6 ORS

MR. S DUTTA
MR. C SHARMA

GA, ASSAM
DY.S.G.I.

WITH
[I.A.\(Civil\)/2434/2023](#)
in W.P.(CrI.)/21/2023

SUT KHAN KIM AND 8 ORS
Versus
UNION OF INDIA AND 6 ORS

MR. S DUTTA
MR. C SHARMA

GA, ASSAM
DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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2)	MR S SARMA	16-07-2024	To	15-09-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
53	Crl.Rev.P./288/2024 FIXED.	MOIDAN ALI AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	PP, ASSAM
54	Crl.Rev.P./291/2024 FIXED	SUTAN SAHA Versus BIREN DEV NATH	MR. A R SIKDAR MR. S I TALUKDAR	
55	AB/2107/2024 B/O	UTPAL DEKA Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR R CHETRY MR P TALUKDAR	PP, ASSAM
ADMISSION				
56	Crl.Rev.P./553/2023 WITH LCR (ONE FILE). FIXED.	PABITRA NEWAR @PINKY @ PABITRA DEVI NEWAR Versus THE STATE OF ASSAM AND ANR	MR. A K AHMED MR A AHMED MD A ISLAM M AHMED	MR. P J BARMAN (R-2) MR. W R MEDHI (R-2) MR. P TALUKDAR (R-2) PP, ASSAM
BAIL HEARING (BA)				
57	Bail Appln./3144/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAFIK MIAH AND ANR Versus THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
BAIL HEARING				
58	AB/2045/2024 WITH OFFICE NOTE, FIXED	SURAJ ALI ALIAS SURAJ ALI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
59	AB/2046/2024 WITH OFFICE NOTE, FIXED	AKBAR ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
ORDERS				
60	I.A.(Crl.)/705/2024 (CONNECTED WITH ITEM NO. 19 IN THE DAILY CAUSE LIST) in Crl.Rev.P./229/2024	MEHBUB RAHMAN, Versus THE STATE OF ASSAM,	MR. J AHMED MS A HUSSAIN H G DAISY MR N ZAMAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (IMPLEADMENT OF PARTY)				
60	I.A.(Civil)/2389/2024 B/O in WP(C)/6909/2021	GAUTAM CONSTRUCTION CO LTD Versus SHARIF UDDIN AHMED AND 12 ORS	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS G DUGAR	MR N RAHMAN
	WITH WP(C)/6909/2021	SHARIF UDDIN AHMED AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM MR R DHAR (SC, PWD-ROADS) SC, REVENUE
61	I.A.(Civil)/2390/2024 B/O in WP(C)/458/2022	GAUTAM CONSTRUCTION CO LTD Versus BHAIKAB DEKA AND 8 ORS	MR G N SAHEWALLA MR H K SARMA MS G DUGAR	MS. S KANUNGOE MS. J CHETTRY
	WITH WP(C)/458/2022	BHAIKAB DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS. S KANUNGOE MS. R CHAKRAVARTY MS. J CHETTRY	GA, ASSAM MR. C K S BARUAH (R-4 & 5) SC, REVENUE MR. B CHOUDHURY, SC, PWD
ADMISSION				
62	WP(C)/6459/2023 WP(C) 8461/2022(D/O), FIXED	MADARKHAT TEA COMPANY PVT LTD AND ANR Versus THE SECRETARY CUM P F COMMISSIONER, ASSAM TEA PLANTATIONS P.F. AND PENSION FUND SCHEME AND 4 ORS	MR. K N CHOUDHURY MR. M K SARMA MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	MR. A K SAHEWALLA (R-5) MR. W SHARMA (R-5) MR D GOSWAMI (R-5) SC, PF SC, PNB
	WITH WP(C)/672/2023	SHREE PAWAN PUTRA ROLLER FLOUR MILLS (P) LTD Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS	MR G N SAHEWALLA MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA MD. ASLAM	SC, PF
	WITH WP(C)/1487/2023	DINDAYAL VERMA Versus THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANISATION AND 3 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS T J SAHEWALLA MS K BHATTACHARYYA	SC, PF

65 **WITH**
[WP\(C\)/1527/2023](#)

SURYA TEA INDUSTRIES
Versus
THE ASSAM TEA EMPLOYEES PROVIDENT
FUND ORGANISATION AND 3 ORS

MR G N SAHEWALLA
MD ASLAM
MR. P DEKA
MS T J SAHEWALLA
MS K BHATTACHARYYA

SC, PF

ORDERS

66 [I.A.\(Civil\)/2401/2024](#)
CONNECTED WITH ITEM NO. 6 OF
THE DAILY CAUSE LIST
in WP(C)/6431/2023

PARASH KUMAR BHATTACHARJEE
Versus
THE ADDITIONAL CHIEF SECRETARY,
IRRIGATION AND 6 ORS 7ORS

PETITIONER IN PERSON

SC, IRRIGATION

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LEAVE NOTE OF ADVOCATES FOR 12/08/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR S SARMA	16-07-2024	To	15-09-2024
3)	MS. N M DEKA	17-07-2024	To	20-12-2024
4)	MS B R A SULTANA	26-07-2024	To	15-08-2024
5)	MR. V K CHOPRA	14-08-2024	To	16-08-2024
6)	MR. R C DAS	01-08-2024	To	16-08-2024
7)	MS. B CHOWDHURY	07-08-2024	To	16-08-2024
8)	MR D K DAS	12-08-2024	To	16-08-2024
9)	MRS M D CHOWDHURY	06-08-2024	To	14-08-2024
10)	MRS. U CHAKRABORTY	08-08-2024	To	22-08-2024
11)	MR. B K JAIN	09-08-2024	To	16-08-2024
12)	MR H MAURYA	09-08-2024	To	16-08-2024
13)	MR. B CHOUDHURY	08-08-2024	To	17-08-2024
14)	MR H BARUAH	07-08-2024	To	14-08-2024
15)	MR R GOENKA	07-08-2024	To	23-08-2024
16)	MS. A BHATTACHARYYA	12-08-2024	To	30-08-2024
17)	MR. S K SAHARIAH	09-08-2024	To	22-08-2024
18)	MR. M H RAJBARBHUIYAN	09-08-2024	To	16-08-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR MONDAY, THE 12TH DAY OF AUGUST, 2024]

BEFORE

HON'BLE MR. JUSTICE MANISH CHOUDHURY

[COURT NO: 12]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**

**THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

ADMISSION

- | | | | | |
|----|----------------|------------------------|-----------------|-----------------|
| 1. | WP(C) 217/2024 | NONGKU MEGU AND 12 ORS | KAMAL SAXENA | MUK PERTIN, |
| | | VERSUS | MINGKONG PERTIN | SENIOR ADVOCATE |
| | WITH OFFICE | THE GAUHATI HIGH COURT | RADHE YAKANG | GA(AP) |
| | NOTE, FIXED | AND 12 ORS. | EDDIE PAYENG | SC GAUHATI HIGH |
| | | | U BORI | COURT |